

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1237 OF 2004

SUMERI & ORS.

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

(With appln(s) for bail and office report)

Date: 10/01/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s)

Mr. Raj Kumar Mehta, Adv.

For Respondent(s) Mr. Rajeev Gaur "Naseem', Adv.

Mr.T.V.George, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

Appeal fails and the same is dismissed.

[Charanjeet Kaur]

Court Master

[Om Prakash]

Court Master

[Signed order is placed on the file]

